

DIVISION BENCH
COURT - II

P-122

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/246(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	VHYOM MINES AND MINERALS PRIVATE LIMITED VS KAMPER CONCAST LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

ORDER

1. None appears on behalf of the Corporate Debtor. Despite repeated notice there was no representation on behalf of the Corporate Debtor. Therefore, Corporate Debtor is set as *ex parte*.
2. List this matter for further consideration on **01.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

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